

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-400 of 2013 in Appeal No. 304 of 2013

Dated : 27th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

EMCO Energy Ltd. ... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Ritika Arora**

**Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R.1
Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Kiran Gandhi for R-2
Mr. Vikas for R.3**

ORDER

**IA-400 of 2013
(Appl. for stay)**

Reply to I.A. has been filed by Respondent No.2. The learned counsel for the Respondent No.3 again seeks some time for filing the reply. Accordingly, he is directed to file the same on or before 29.02.2014 after serving copy on the other side.

Post the I.A. No. 400 of 2013 for further hearing on **03.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**